

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:470
ANSWERED ON:28.07.2010
TIGER RESERVE
Shantha J.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Karnataka has submitted a proposal to the Union Government regarding declaring Billigiri Ranganatha Temple Wildlife Sanctuary as Tiger Reserve;
- (b) if so, the details thereof; and
- (c) the time by which a final decision in this regard is likely to be taken?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b) & (c) An earlier proposal received from the State (Karnataka) in this regard was not considered, since declaration of new tiger reserves was not viewed favorably in the 38th meeting of the Steering Committee of Project Tiger held on 12.4.2005. Subsequently, based on a communication received in December, 2008, the State was advised to send a revised proposal vis-à-vis the provisions of the Wildlife (Protection) Act, 1972, besides the landscape / ecological parameters, which has since been received for consideration by the National Tiger Conservation Authority.